

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:472
ANSWERED ON:23.11.2009
SCHOLARSHIP FOR SC STUDENTS
Kodikunnil Shri Suresh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government run 100% Centrally Sponsored Scheme for Post Matric Scholarship for Scheduled Caste students;
- (b) if so, whether only amounts in excess of the Committed Liability of a State Government are reimbursed;
- (c) whether the Kerala Government has requested for reformulation of this scheme as 100% Centrally Sponsored Scheme;
- (d) if so, whether the Union Government has considered the request of the Kerala Government; and
- (e) if so, the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) & (b) The Post Matric Scholarship Scheme (PMS) is a Centrally Sponsored Scheme.State Governments and Union Territory Administrations are sanctioned 100% central assistance over and above their respective Committed Liabilities. The North Eastern States are exempted from the concept of Committed Liability.
- (c) Yes, Sir.
- (d) & (e) The request was examined. There is, however, no proposal for revision of the funding pattern of the scheme.